BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 88/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

Name of the Company:

Neeraj Papers Agencies Ltd.

V/s.

Rainbow Papers Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION SIGNATURE**

1. Mr. Navin Pahwa

Sr. Advocate

Respondent.

Respondat.

A J. Pand-1

2. Mr. Hditja Pandya 3. Mr. Luckyraj Indorkar

Advocate

Petitiones_

4. Mrs. Chailanya Joshi

Advocate

Petitiones_

ORDER

Learned Advocate Mr. Chaitanya Joshi with Learned Advocate Mr. Luckyraj Indorkar present for Applicant/ Operational Creditor. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. Aditya Pandya present for Respondent.

Applicant filed certificate of banker.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

MEMBER JUDICIAL

Dated this the 7th day of September, 2017.